

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4120/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland and Arunachal Pradesh to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **13-05-2024 to 15-05-2024** from **09:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

SI No.	Name of the Officer	Designation and Place of Posting
Assam		
1.	Shri Pranjal Das	District & Sessions Judge, Jorhat
2.	Shri Sanjeev Kumar Sharma	Special Judge, CBI & NIA, Assam, Guwahati
3.	Shri Abhijit Bhattacharyya	District & Sessions Judge, Darrang, Mangaldoi
4.	Shri Raktim Duarah	District & Sessions Judge, Kamrup(M)
5.	Shri Gautam Baruah	District & Sessions Judge, Kamrup, Amingaon
6.	Shri Pratim Kumar Bora	District & Sessions Judge, Barpeta
7.	Shri Satya Nath Sarma	District & Sessions Judge, Hojai
8.	Shri Abubakkar Siddique	District & Sessions Judge, Charaideo
9.	Shri Dhruvad Kashyap Das	Presiding Officer, Industrial Tribunal, Dibrugarh
10.	Shri Utpal Prasad	District & Sessions Judge, Majuli
11.	Shri Debasish Bhattacharjee	District & Sessions Judge, Sonitpur
12.	Shri Biswajit Chakraborty	District & Sessions Judge, Nagaon
13.	Shri Dipak Thakuria	Special Judge, Assam, Guwahati
14.	Shri Dibya Jyoti Mahanta	District & Sessions Judge, Golaghat
15.	Shri Pranjal Bora	Presiding Officer, Industrial Tribunal Cachar, Silchar

16.	Shri Abu Saleh Badrudduza Laskar	District & Sessions Judge, Dima Hasao
17.	Smti Sharmila Bhuyan	District & Sessions Judge, Lakhimpur, North Lakhimpur
18.	Shri Aminur Rahman	Special Judge, CBI, Addl. Court No. 3, Guwahati
19.	Smti Shabnom Choudhury	District & Sessions Judge, Bajali
20.	Shri Sanjay Hazarika	District & Sessions Judge, South Salmara
21.	Shri Nogen Senabaya Deori	District & Sessions Judge, Udalguri
22.	Shri Paban Chandra Kalita	District & Sessions Judge, Dhubri
23.	Smti Roushan Ara Rahman	District & Sessions Judge, Karimganj
24.	Dr. Manash Barua	District & Sessions Judge, Nalbari
25.	Smti Nirmali Talukdar	District & Sessions Judge, Kokrajhar
26.	Shri Syed Imdadur Rahman	District & Sessions Judge, Hailakandi
27.	Shri Dipankar Bora	District & Sessions Judge, Tinsukia
28.	Smti Moushumi De	District & Sessions Judge, Bongaigaon
29.	Shri Naimuddin Ahmed	District & Sessions Judge, Baksa, Mushalpur
30.	Shri Jitu Mani Barman	District & Sessions Judge, Goalpara
31.	Smti Bobita Kshetry	District & Sessions Judge, Biswanath
32.	Shri Romen Baruah	District & Sessions Judge, Morigaon
33.	Shri Chandranshu Chaturvedy	District & Sessions Judge, Chirang, Kajalgaon
34.	Shri Roushan Lal	District & Sessions Judge, KarbiAnglong
35.	Shri Lohit Kumar Saikia	Presiding Officer, Industrial Tribunal, Guwahati.
36.	Smti Sangeeta Gogoi Bora	District & Sessions Judge, Dibrugarh
37.	Shri Biprajit Roy	District & Sessions Judge, Cachar
38.	Shri Kaushik Hazarika	District & Sessions Judge, Dhemaji
39.	Shri Pijush Pratim Bairagi	Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati
40.	Smti. Mridu Chanda Bordoloi	District & Sessions Judge, Sivasagar

41.	Shri Bablu Sutradhar	District & Sessions Judge, West Karbi Anglong
42.	Shri Nityananda Talukdar	Addl. District & Sessions Judge, No.2, Kamrup (M), Guwahati
Nagaland		
43.	Smti Nino Iralu	District and Sessions Judge, Wokha
44.	Smti Khesheli Chishi	Principal Judge, Family Court, Dimapur
45.	Smti Yarenjungla Longkumer	Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland, Kohima
46.	Shri Neiko Akami	District and Sessions Judge, Phek
47.	Shri N.Longshithung Ezung	Principal District and Sessions Judge, Tuensang
48.	Smti Mezivolu T.Therieh	Principal Judge, Family Court, Kohima, Nagaland.
49.	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority, Kohima
50.	Shri Inalo Zhimomi	Principal District and Sessions Judge, Dimapur
51.	Smti Duvelu Vero	Principal District and Sessions Judge, Kohima
52.	Smti Tucuno Vamuzo	District and Sessions Judge, Mon
53.	Smti Somet Chumden Chang	Principal District and Sessions Judge, Mokokchung
54.	Shri Nokshei Kano	TDP & Special Judge, Lokayukta, Kohima, Nagaland
55.	Shri Phuleto Yeptho	District & Sessions Judge, Zunheboto
Arunachal Pradesh		
56.	Shri Nani Grayu	Secretary, Justice cum L.R. Govt of Arunachal Pradesh
57.	Smti Jaweplu Chai	District and Sessions Judge, Yupia, Papumpare District
58.	Shri Ito Basar	District and Sessions Judge, Khonsa, Tirap District
59.	Shri Yomge Ado	Member- Secretary, Arunachal Pradesh Legal Services Authority, Itanagar
60.	Shri Gote Mega	District and Sessions Judge, Ziro, Lower Subansiri District
61.	Shri Tageng Padoh	District and Sessions Judge, Pasighat, East Siang District
62.	Shri Hirendra Kashyap	District and Sessions Judge, Bomdila, West Kameng District
63.	Shri Tage Halley	District and Sessions Judge, Tezu, Lohit District

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **13-05-2024 at 08:45 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4121/A

Dated: 06-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Nagaland, Kohima /Arunachal Pradesh, Itanagar, for information and necessary action

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Itanagar Permanent Bench, Yupia.

(He is requested to inform the concerned Judicial Officers from his State about this notification).

9. The District and Sessions Judges,
Bajali /Baksa /Barpeta /Biswanath /Bongaigaon /Cachar /Charaideo
/Chirang /Darrang /Dhemaji /Dhubri /Dibrugarh /Dima Hasao/Goalpara
/Golaghat /Hailakandi /Hojai /Jorhat /Kamrup (M) /Kamrup /Karimganj
/Karbi Anglong/Kokrajhar /Lakhimpur /Majuli /Morigaon /Nagaon /Nalbari
/Sivasagar /Sonitpur/South Salmara Mankachar /Tinsukia /Udalguri /West
Karbi Anglong.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI, Addl. Court No. 3, Guwahati.
13. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati.
14. The Presiding Officer, Industrial Tribunal, Guwahati/Cachar/Dibrugarh
15. All the nominated Judicial Officers
16. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail accommodation** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

c. **The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.**

17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)